

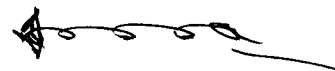
(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13022/02/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

.....
Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, Dated 18th May, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint (i) Shri Bimlendu Bhushan Mangalmurti, and (ii) Shri Anil Kumar Choudhary, to be Additional Judges of the Jharkhand High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.



(S.C. BARMMA)

Joint Secretary to the Government of India
Tel: 23072142

To

The Manager,
Government of India Press,
FARIDABAD

No. K-13022/02/2016-US.II

Dated: 18.05.2017

Copy to:-

1. (i) Shri Bimlendu Bhushan Mangalmurti, and (ii) Shri Anil Kumar Choudhary, c/o Registrar General, Jharkhand High Court, Ranchi.
2. The Secretary to the Governor of Jharkhand, Ranchi.
3. The Secretary to the Chief Minister of Jharkhand, Ranchi.
4. The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
5. The Chief Secretary, Government of Jharkhand, Ranchi.
6. The Registrar General, Jharkhand High Court, Ranchi.
7. The Accountant General, Jharkhand, Ranchi.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(SCB)/DS(ANS)/US-I/S.O.(Desk)
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978